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### Rajasthan Finance (No. 2) Act, 1977

# 12 of 1977

# [01 October 1977]

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#### Rajasthan Finance (No. 2) Act, 1977

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An Act to give effect to the financial proposal of the State Government for the financial year 1977-78 Be it enacted by the Rajasthan State Legislature in the Twenty eight Year of the Republic of India as follows :- 1. Notification No. F 2(2b) vidhi 77 dated 1.10.1977. Published in Raj. Gaz. Extra ordinary Part IV A dated 1.10.1977 Pages 107 wef 1.4.1977.

#### 1. Short Title And Commencement :-

(1)This may be called the Rajasthan Finance Act, (Raj. Act No. 2) 1977.

(2) This Act shall be deemed to have come into force on the 1st day of April,1977.

### 2. Amendment Of Sec. 3, Rajasthan Act 18 Of 1964 :-

I n Sec. 3 of the Rajasthan Land & Buildings Tax Act, 1964 (Rajasthan Act 18 of 1954) the second proviso to Sub-Sec. (1) shall be substituted by the following proviso, namely :-

Provided further that until a notification declaring rate of tax is issued under this sub-section, the rate of tax on lands and buildings shall be as follows :-

| On the next Rs. 2,00,000/- of the market value of the land and building                  | 1/2% |
|--|------|
| On the next Rs. 7,00,000/- of the market value of the land and building                  | 1%   |
| On the balance of the market value of the land and building in excess of Rs. 10,00,000/- | 1/2% |

# 3. Amendment Of Sec. 14, Rajasthan Act 18 Of 1964 :-

I n Sec. 14 of the Rajasthan Lands & Buildings Tax Act 1964 (Rajasthan Act 18 of 1964), -

(1) in clause (a) of Sub-Sec. (1), word five shall be substituted by the word four.

(2) in Sub-Sec. (2), the word five shall be substituted by the word four